

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 10th March, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 42/2016(CZ)	Eco Balance Society of Rajasthan Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	
2.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. The Commissioner, Nagar Palik Nigam, Raipur, Chhattisgarh & 2 Ors.	Mr. Shivendu Joshi, Adv.	
FOR HEARING				
3.	Original Application No. 56/2015(CZ) (M.A.No.831/15) (M.A.No.132/16)	Babulal Jajoo <i>(Ranthambhore Tiger Reserve)</i> Vs. Union of India & 5 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
4.	(M.A.No.162/16) in Original Application No.05/14(CZ) (M.A.No.133/16)	Dr. Subhash C.Pandey <i>(Industries at Mandideep)</i> Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant Patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	
5.	Original Application No. 47/2015(CZ) (M.A.No.624/15)	Deepak Tiwari Vs. Municipal Corporation Sagar & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Yadavendra Yadav, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 121/2015(CZ)	Mulayam Singh Vs. State of M.P. & 9 Ors.	Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 140/2013(CZ)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7	

	(M.A.No.49/16) (M.A.No.50/16)		Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	
8.	Original Application No. 110/2015(CZ) (M.A.No.160/16)	Bhojraj Madne Vs. State of M.P. & 4 Ors.	Mr. R.K. Sengar, Adv.	
9.	Original Application No. 57/2015 (CZ) (M.A.No.457/15) (M.A.No.458/15) (M.A.No.459/15) (M.A.No.592/15) (M.A.No.593/15)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushendra Kaurav, Adv.	
10.	Original Application No. 39/2015 (CZ) (M.A.No.753/15) (M.A.No.12/16)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
11.	Original Application No.22/2014(CZ) (M.A.No.102/15) (M.A.No.715/15)	Paryavaran Avam Manav Sanrakshan Samiti (D.B.City Mall) Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv Mr. Sachin K. Verma, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
12.	Appeal No. 08/2015(CZ) (M.A.No.161/16)	Steel Authority of India Vs. Appeal Committee & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
13.	Original Application No.50/2015(CZ) (M.A.No.412/15) (M.A.No.45/16)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, for Petitioner Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava Adv. Mr. N.B.Joshi, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Neel Choudhary, Adv.	

14.	Original Application No. 39/2016	Devlok Grah Nirman Sahkari Samiti Ltd. Vs. State of M.P. & 3 Ors.	Mr. Neel Choudhary, Adv. Mr. Vinay Jain, Adv.	
15.	Original Application No. 05/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samity (MSW, Jabalpur) Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
16.	Original Application No. 308/2014 (CZ) (M.A.No.680/14) (M.A.No.166/16)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	

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